

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.215 – IA/439(AHM)2021
ITEM No.216 – IA/580(AHM)2021
ITEM No.217 – IA/73(AHM)2022
ITEM No.218 – IA/92(AHM)2022
ITEM No.219 – IA/485(AHM)2022
In
CP(IB) 321 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda
V/s
Sintex Prefab & Infra Ltd

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :Mr. Raheel Patel, Advocate a.w. Mr. Aalay Shah,
Advocate and Mr. Karanvin, Advocate

ORDER

None for the Applicant.

In the interest of justice, matters stand adjourned.

Re-list all matters on 18.06.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)